	(Fi	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	<b>Resolution Process</b>	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	7	2339313993	7	2334095691	97.25		2829492	2388809	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	6	2067167			0.00			2067167	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	1	2281841	1	2281841	0.10				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	103986901	6	63729620	2.66		191444	40065837	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		27	2447649902	14	2400107152	100.00		3020936	44521813	